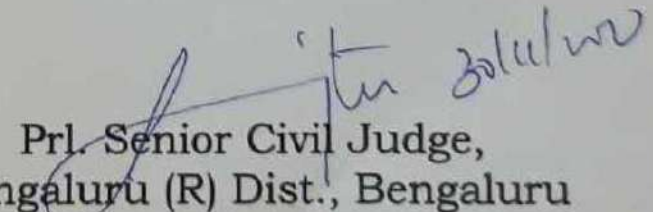


**In the court of the Principal Senior Civil Judge,
Bangalore Rural District, Bangalore,
the following cases are posted on
01-12-2020**

Morning Session 11 am to 2 pm	Afternoon Session 3 pm to 5.45pm
<u>Evidence</u> 1. EX 24/2010 2. O.S. 1616/2017 3. O.S. 1592/2018 4. O.S. 1550/2019 5. O.S. 1551/2019 6. O.S. 1552/2019 7. O.S. 1553/2019 8. O.S. 1554/2019 9. O.S. 1555/2019 10. O.S. 1556/2019 11. O.S. 1557/2019 12. O.S. 1558/2019 13. O.S. 1559/2019	<u>Hearing</u> 14. O.S. 626/2018 15. O.S. 1041/2019 16. O.S. 779/2020 17. Ex. 44/2018.


Prl. Senior Civil Judge,
Bengaluru (R) Dist., Bengaluru

Note: Other Cases will be adjourned in the CIS

In the Court of 1st Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru

Cause List


**20 + 20 Cases listed for Hearing on 01.12.2020
MORNING SESSION**

Sl. No	Case Nos.	Stage	Advocate	
			Plaintiff's Advocate	Defendant's Advocate
1	O.S. 1187/2010	Hearing	K M Narayanaswamy	M S
2	OS 138/2015	Hearing	M Nagaraaj	T R S
3	OS 939/2015	Hearing	Madhu Kiran	K R S
4	O.S. 1115/2015	Hearing	K Shiva Shankar	M S
5	FDP 45/2015	Hearing	P Marappa	
6	OS 478/2018	Hearing	Anithamuniraju	H M G
7	F D P 9/2018	Hearing	V Srinivasa Reddy	M M
8	OS 1078/2010	Evidence	B M Arun	G N
9	OS 1844/2013	Evidence	Dhananjaya P R	N
10	OS 694/2017	Evidence		AB
11	OS 20/2013	Evidence	Rajendra Babu	H V R
12	OS 57/2013	Evidence	Ravi L Vaidya	G N
13	OS 397/2015	Evidence	Sharath Kumar	V B S
14	OS 1087/2015	Evidence	Anjana Murthy	
15	OS 1271/2018	Evidence	Shivakumar N	N H R
16	M C 26/2019	Evidence	M A V	Exparte
17	OS 276/2019	Evidence	Dastagiri J A	Exparte
18	M C 119/2019	Evidence	Manjunatha D	D M
19	OS 773/2020	Evidence	Nagesh P	
20	MC 27/2013	Evidence	B G Uday Kariyappa	G M V
21	OS 1570/2005	Arguments	Chandrashekara Reddy	

AFTER-NOON SESSION

Sl.No	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	Misc 66/2018	Hearing	V Shankarappa	
2	O.S. 909/2018	Hearing	D A Shivakumar	
3	OS 932/2018	Hearing	G M Harish Gowda	M P
4	OS 995/2018	Hearing	Gubbi Channa	K K S
5	OS 1079/2018	Hearing	H M Suresh	R M
6	OS 1162/2018	Hearing	S V R	M K M
7	FDP 27/2018	Hearing	Baiyareddy T S	
8	OS 1319/2018	Hearing	H R Praveen Kumar	S L B
9	Misc 51/2019	Hearing	Sheshachalam	C S
10	OS 616/2019	Hearing	K Santhosh Kumar	exparte
11	OS 467/2020	Hearing	S D	
12	OS 628/2020	Hearing	Ananda M	
13	Misc 53/2020	Hearing	Manjunath Reddy T	
14	Misc 5/2020	Hearing	P Narayanappa	
15	OS 722/2020	Hearing	Raju and CO	
16	OS 101/2013	Arguments	H M G	H P S
17	OS 98/2015	Arguments	Vijayraj Urs	exparte
18	Misc 89/2017	Arguments		S M
19	Misc 193/2018	Arguments	K V Venkatesh	exparte
20	OS 1209/2004	Objection	H V Subramanya	C R

Note: Other cases are adjourned as per CIS.

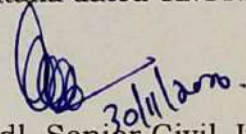
 30/11/2020
I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

List of cases posted on 01.12.2020 on S.O.P basis in the court of II Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Morning Session					
01	OS.559/1997	Summons	14	OS.979/2010	Evidence
02	OS.186/1998	Summons	15	OS.891/2011	Evidence
03	OS.1153/2016	Summons	16	OS.981/2011	Evidence
04	OS.1454/2016	Objections	17	OS.1002/2011	Evidence
05	OS.1025/2013	Steps	18	OS.1719/2005	Evidence
06	OS.564/2005	Hearing	19	OS.1038/2017	Evidence
07	OS.1233/2011	Hearing	20	OS.76/2018	Evidence
08	OS.58/2016	Hearing	21	Os.782/2018	Evidence
09	OS.994/2016	Hearing	22	OS.1311/2018	Evidence
10	OS.131/2018	Hearing	23	OS.932/2017	Evidence
11	Ex.72/2019	Hearing			
12	OS.1049/2020	Hearing			
13	OS.717/2010	Evidence			

Afternoon Session					
24	OS.1106/2017	Summons	31.	P & SC 3 2020	Orders.
25	OS.854/2010	Objections			
26	OS.1070/2013	Issues			
27	OS.1008/2010	Arguments			
28	MC.111/2016	Arguments			
29	OS.1865/2019	Orders			
30	OS.1310/2020	Orders			

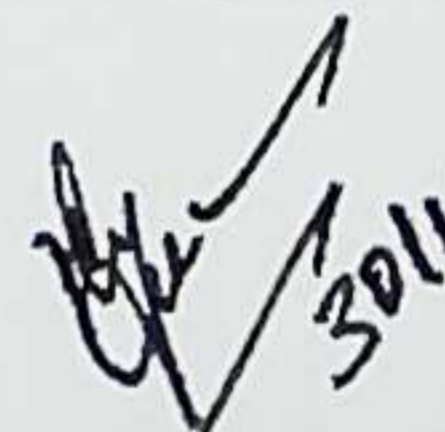
Note: Advocates and litigants are requested to follow the recent S.O.P issued by the Hon'ble High Court of Karnataka dated 12.11.2020.



II Addl. Senior Civil Judge,
Bengaluru (R) District, Bengaluru.

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **01.12.2020**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<u>EVIDENCE</u>	<u>HEARING</u>
1) OS. 1397/2006 2) OS. 1412/2006 3) OS. 237/2008 4) OS. 2056/2008 5) OS. 806/2014 6) RA. 53/2014 7) OS. 1969/2014 8) OS. 2028/2015 9) Misc. 54/2016 10) OS. 1758/2016 11) OS. 2/2017 12) OS. 690/2017 13) OS. 951/2018 14) OS. 1180/2018 15) OS. 1304/2018 16) OS. 1732/2018 17) OS. 356/2019 18) LAC. 5/2019 19) LAC. 6/2019 20) LAC. 7/2019 21) LAC. 8/2019 22) LAC. 9/2019 23) LAC. 10/2019 24) OS. 528/2019 25) OS. 1571/2019	26) OS. 1270/2005 27) OS. 2498/2006 28) OS. 1406/2008 29) OS. 140/2010 30) OS. 912/2011 31) OS. 936/2011 32) OS. 1528/2012 33) OS. 617/2016 34) OS. 389/2018 35) OS. 372/2019 36) MC. 320/2020 <u>ARGUMENTS</u> 37) OS. 1121/2011 38) OS. 370/2017 <u>OBJECTIONS</u> 39) OS. 20/2001


 Sd/-
 III Addl. Senior Civil Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
01.12.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S.642/2015 2. O.S.54/2013 3. O.S. 602/2010 4. O.S.437/2010 5. O.S.765/2010 6. O.S.420/2018 7.O.S.1002/2020 8.O.S.706/2010	1.O.S.523/2014 2.O.S.1220/2013 3. O.S.684/2010 4. O.S.677/2020 5.O.S.1266/2012 6.O.S.880/2008 7.O.S.327/2011
Evidence	Evidence
1. O.S.343/2013 2. O.S.1463/2018 3.O.S.2002/2014 4.O.S.819/2018 5.O.S.571/2010 6.O.S.1731/2017	1.O.S.703/2012 2.O.S.1028/2010 3.Misc50/2020 4.O.S.211/2020 5.O.S.411/2019



IV ASCJ 30.11.2020
Bengaluru Rural District, Bengaluru.

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 01.12.2020

<u>Morning Session</u>	<u>After Noon Session</u>
<u>Hearing</u> 1) OS. 534/2020 2) OS. 1204/2020 3) MC. 171/2020	<u>Hearing</u> 1) OS. 59/2012 2) OS. 1468/2012 3) OS. 1498/2012 4) OS. 880/2013 5) OS. 921/2013 6) OS. 1142/2013 7) OS. 28/2015 8) OS. 408/2015 9) OS. 1089/2015 10) OS. 523/2016
<u>Evidence</u> 4) OS. 1020/2006 5) OS. 1342/2006 6) OS. 766/2007 7) OS. 2440/2007 8) OS. 484/2008 9) OS. 1045/2012 10) OS. 1544/2012 11) OS. 913/2013 12) OS. 1144/2013 13) OS. 1574/2013 14) OS. 1603/2013 15) OS. 345/2015 16) OS. 451/2016 17) OS. 974/2016 18) OS. 1041/2016	<u>Arguments</u> 11) Misc. 1/2015
<u>Arguments</u> 19) OS. 198/2007 20) OS. 535/2009	<u>Pre conciliation for E Lok Adalath</u> 12) MA. 58/2020 13) OS. 1165/2020 14) OS. 1087/2020 15) OS. 670/2020 16) OS. 618/2020 17) OS. 171/2020 18) OS. 1660/2016 19) OS. 1579/2016 20) OS. 1517/2016

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

**In The Court Of VI Addl. Senior Civil Judge, Bengaluru
Rural District, Bengaluru the following cases are posted on
01.12.2020**

Morning Session			After Noon session		
Sl. No.	Case No.	Stage	Sl. No.	Case No.	Stage
1	O.S.712/2009	Summons	1	O.S. 2226/2006	Hearing
2	O.S. 715/2009	Summons	2	O.S. 937/2007	Hearing
3	O.S. 716/2009	Summons	3	O.S. 231/2014	Hearing
4	O.S. 717/2009	Summons	4	O.S. 532/2014	Hearing
5	O.S. 718/2009	Summons	5	O.S. 907/2014	Hearing
6	O.S. 720/2009	Summons	6	O.S. 1062/2014	Hearing
7	O.S. 721/2009	Summons	7	O.S. 179/2015	Hearing
8	O.S. 1787/2006	Hearing	8	O.S. 836/2015	Hearing
9	O.S. 2101/2006	Hearing	9	EX. 40/2015	Hearing
10	O.S. 831/2007	Evidence	10	O.S. 524/2017	Hearing
11	O.S. 1357/2008	Evidence	11	O.S. 583/2020	Hearing
12	O.S. 1403/2009	Evidence	12	M.V.C. 614/2015	Issues
13	O.S. 1542/2014	Evidence	13	O.S. 60/2017	Evidence
14	O.S. 2199/2006	Evidence	14	O.S. 378/2017	Evidence
15	O.S. 1109/2014	Evidence	15	O.S. 587/2017	Evidence
16	M.C. 39/2015	Evidence	16	O.S. 597/2017	Evidence
17	O.S. 1142/2009	Evidence	17	O.S. 557/2017	Evidence
18	O.S. 437/2014	Evidence	18	MISC. 2/2017	Evidence
19	O.S. 752/1995	Arguments	19	O.S. 767/2017	Arguments
20	O.S. 631/2009	Arguments	20	O.S. 1306/2020	Orders

Date : 01.12.2020
Place : Bengaluru

VI Addl. Senior Civil Judge
30/11/2020
VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.

Note : Other cases listed on 01.12.2020 are adjourned in the CIS, as per SOP.